

4

Item No. 22

20-8-2004

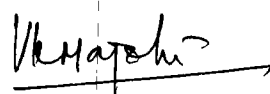
MA 1161/2004

OA 832/2003

Present : Ms. Menu Mainee, proxy for Sh. B.S. Mainee, counsel for the applicant
Sh. A.K. Shukla, counsel for the respondents

Counsel for the applicant seeks and is allowed to withdraw this MA. MA is
dismissed as withdrawn.


(Shanker Raju)
Member (J)


(V.K. Macjotra)
Vice-Chairman (A)

/gkk/

MEMBERMAN FORMS